

13.5.91, 782 dated 6.6.91, 783 dated 10.6.91 and 689 dated 14.1.89 insured for Rs. 10,000 each had complained to Shri Raghav Ji, Member of Parliament (Rajya Sabha) regarding substitution of contents of these parcels. The Member of Parliaments had taken up the mater with the then Minister of state for Communications in his letter dated 6.9.91.

(b) The details of these complaints as furnished by the sender M/S Rattan Chand Vimal Chand Oswal are as follows:

- (i) *Insured Parcel No. 776 dated 13.5.91*: After taking delivery, of the parcel the addressee found it contained lead.
- (ii) *Insured Parcel No.782 dated 6.6.91*: After taking delivery, on opening the parcel before the post office staff on the addressee found lead instead of silver.
- (iii) *Insured Parcel No 783 dated 10.6.91*: The addressee refused to take delivery of the parcel which was received back for delivery to sender who took open delivery and fount the parcel to contain lead instead of silver.
- (iv) *Insured parcel No 689 dated 24.1.89 insured for Rs. 10,000:-* The parcel was lost. The claim was rejected.

(c) Enquiries conducted revealed that Insured parcels No. 776 and 782 were received insound condition and delivered under clear receipt to the addressee at Ahmedabad. Insured Parcel No. 783, on being refused by the addressee, was returned to the sender to whom an open delivery was given on his request. The claims have not been found admissible under the departmental rules. No departmental official was found involved during enqf-

ries. In the case of insured parcel No. 689, the official found responsible for loss of the bag was punished with withholding of increment for a period of 30 months.

[English]

News of Quakes on Electronic Media

2646. SHRI SUDHIR GIRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the news of the death of thousands of people due to recent earthquake in Maharashtra was not telecast/broadcast in the morning on that date; and

(b) if so, the reasons therefor and steps taken to avoid recurrence of such lapses?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):(a) No, Sir.

(b) Does not arise.

Container Traffic from Mormugao Port

2647. SHRI HARISH NARAYAN PRABHUZANTYE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the container traffic at Mormugao Port in Goa could not be developed as anticipated for want of proper bridges and road support:

(b) if so, the steps taken or proposed to be taken for the development of container traffic from Mormugao Port during the Eighth Plan period; and

(c) the details of the other steps taken for the speedy development of transport system of Mormugao Port?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). No, Sir. The cargo mix at MOPT does not have the possibility of being containerized.

(c) An amount of Rs. 123.00 crores has been provided for undertaking various schemes for the development of Mormugao Port during the 8th Plan (1992-97).

Flyover Over National Highway 24

2648. SHRI BALRAJ PASSI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is heavy traffic on National Highway No.24;

(b) if so, whether the Government propose to construct a fly-over near Moradabad at Tiraha Chowk, Uttar Pradesh;

(c) if so, the time by which work is likely to be started thereon; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The railway level crossing at Tiraha Chowk near Moradabad falls within the city limit of Moradabad. The stretches of roads falling within the Municipal limits do not form

part of National Highway system. Consequently, its construction is the responsibility of concerned State Government/local administration.

[Translation]

Conversion of Telephone Exchanges in the Country

2649. SHRI RAJEVEER SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges converted into electronic one and the number of new electronic exchanges started in the country during the Year 1992-93; and

(b) the number of telephone exchanges proposed to be converted into electronic one during 1993-94 and the names of exchanges to be converted out of them in Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) 4697 telephone exchanges have been converted into electronic ones in the country during 1992-93. 3250 new electronic exchanges have been started in the country during 1992-93.

(b) 1750 telephone exchanges are proposed to be converted into electronic ones in the country during 1993-94. The names of 174 exchanges to be converted into electronic ones in Uttar Pradesh during 1993-94 are given in the attached statement. This will depend on availability of funds and equipment.